GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †2917 ANSWERED ON 05.12.2019

DISEASES CAUSED BY POLLUTION OF CHAMBAL RIVER

†2917. SHRI ANIL FIROJIYA

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Toxic water containing hazardous chemical is getting discharged from the industries set up in Nagda city of Ujjain and is causing various fatal diseases like cancer, paralysis in 22 villages located near Chambal river;

(b) whether the Government has given any directions to these companies so that the people don't fall victim to the diseases caused by toxic water containing chemical;

(c) if so, the details in this regard;

(d) whether the Government proposes to direct the industries located in Nagda city to formulate a concrete action plan in time bound manner to check flowing of toxic water into Chambal river; and(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) No Sir. As informed by Central Pollution Control Board (CPCB), Delhi and Madhya Pradesh Pollution Control Board, Bhopal, such study has not been conducted.

(b) to (e) Madhya Pradesh Pollution Control Board has directed all the industry to maintain zero liquid discharge out of premises in Nagda except M/s. Grasim Industries (S.F.D.) which is discharging about 11 MLD treated effluent in Chambal river. M/s. Grasim Industries (S.F.D.) has submitted time bound action plan along with Bank Guarantee. As per proposed action plan the zero discharge condition will be achieved by the industries on or before January, 2021.
